

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2344

ANSWERED ON:17.03.2005

LAND OCCUPIED BY ONGC ON RENTAL BASIS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether ONGC has occupied land on rental basis for pumping the crude oil from the wells;
- (b) if so, whether the Union Government has directed ONGC to purchase the land from the farmers;
- (c) if so, the details in this regard; and
- (d) the decision taken/proposed to be taken by ONGC in the matter?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (d) :- ONGC acquires land on rental basis or permanently as required for carrying out its exploration and production activities. Once the hydrocarbon potential is established, the land is acquired on a permanent basis.